

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**

**NEW DELHI**

**COMPANY APPEAL (AT) No.98 of 2019**

In the matter of:

Ad2Pro Global Creative Solutions Pvt Ltd Appellant

Vs

Regional Director (SER) MCA & Ors Respondent

With

**COMPANY APPEAL (AT) No.99 of 2019**

In the matter of:

Ad2Pro Media Solutions Pvt Ltd Appellant

Vs

Regional Director (SER) MCA & Ors Respondent

Ms Vaishnavi Rao, Advocate for appellant.

Mr Piyush Goyal, Advocate for Respondent.

**ORDER**

**22.08.2019-** Due to paucity of time, the appeals could not be taken up today.

Post the appeals for hearing on **4<sup>th</sup> September, 2019** on the **top of the list.**

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Balvinder Singh)**  
**Member (Technical)**

**Bm/nn**